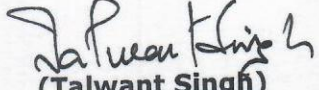


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):DELHI

ORDER

Consequent upon Notification No. F.01/06/2016/HP-1/Estt. 6415-6422 dated 31st December, 2018 of GNCT of Delhi, the cases of **newly created police station 'Wazirabad'** is hereby assigned to the existing court of **Sh. Harjeet Singh Jaspal**, Metropolitan Magistrate, Central District, Tis Hazari Court, Delhi for disposal in accordance with law **till further order received from Hon'ble High Court of Delhi, New Delhi.**

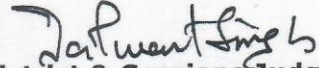

(Talwant Singh)
District & Sessions Judge (HQs)
Delhi

No. 110/3169-3193 F.3(4)MM/Gaz./2019

Delhi, Dated the 10 JAN 2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, all court complexes, Delhi/New Delhi.
3. The Chief Metropolitan Magistrate, Central District, Tis Hazari Court, Delhi.
4. The Officers concerned.
5. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
6. The Sr. Admn. Officer Judl./Administrative Officer Judl., Filing Section and Administration Branch, Tis Hazari Court, Delhi.
7. The Reader to the District & Sessions Judge(HQs), Central District, Tis Hazari Court, Delhi.
8. The Commissioner of Police I.P. Estate, New Delhi.
9. The DCP/ACP, Central District, Delhi.
10. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
11. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
12. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi.
13. The PRO, Tis Hazari Court, Delhi.
14. The Branch Incharge, R & I Branch for uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi